Advance List Sr. No. 2

HIGH COURT OF JAMMU AND KASHMIR **AT SRINAGAR**

(Through Virtual Mode)

Bajaj Allianz General Insurance

.... Applicant(s)

CONC No. 284/2017

Through:-

Mr. Tariq Ahmad Malik, Advocate

V/s

Najul Saqib and others

.....Non-applicant(s)

Through:-

HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE Coram: **ORDER**

Applicant-Insurance Company seeks condonation of 27 days' delay' in filing the appeal against the impugned award dated 29.06.2017 passed by Motor accident Claims Tribunal, Budgam.

For the reasons stated in the application coupled with submissions made at the Bar, sufficient cause for condoning the delay of 27 days' in filing the appeal is made out. Accordingly, this application is allowed and delay of 27 days is condoned.

Application is disposed of.

Registry to diarize the appeal and list the same on 01.09.2020.

(Sindhu Sharma) Judge

SRINAGAR 23.06.2020 SUNIL-II